

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 124**  
**Appeal No. 976/252/ND/2019**

**IN THE MATTER OF:**

Income Tax Officer, Ward 15(4)	...	Appellant
Vs.		
RoC (M/s LS Arts Pvt. Ltd.)	...	Respondent

**Order under Section 252.**

**Order delivered on 16.07.2021**

**Coram:**

**SHRI P. S. N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	Mr. Puneet Rai, Sr. St. Counsel
		Mr. Adeeba Mujahid, Jr. St. Counsel
For the ROC	:	

**ORDER**

Heard the submissions made by Learned Counsel for the Income Tax Department. Learned Counsel for the Income Tax Department has submitted that Assessment Order has been filed. Post the matter on **10.09.2021.**

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P. S. N. PRASAD**  
**MEMBER (JUDICIAL)**